

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3316
ANSWERED ON:15.04.2010
COST SHARING BASIS FOR ROB
Raghavan Shri M. K.

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Rail Over Bridges (ROB) pending final completion, State-wise especially in Kerala alongwith the reasons for delay;
- (b) whether the cost sharing ratio between the Railways and the state Governments has been revised;
- (c) if so, the details of present ratio and whether the Government of Kerala has met the required portion of its share; and
- (d) if not, the means through which the Railways propose to complete these projects indicating the time frame as well?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.3316 BY SHRI M.K. RAGHAVAN TO BE ANSWERED IN LOK SABHA ON 15.04.2010 REGARDING COST SHARING BASIS FOR ROB.

(a): The number of Rail Over Bridges (ROB) pending for final completion State-wise and especially in Kerala are as under:

Name of States	ROB pending for final completion
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Andhra Pradesh	100
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Assam	1
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Bihar	43
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Chandigarh (UT)	0
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Chattisgarh	17
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Delhi	19
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Gujarat	25
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Haryana	35
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Jharkhand 9

Karnataka 65

Kerala 53

Maharashtra 28

Madhya Pradesh 22

Orissa 18

Pondicherry 3

Punjab 32

Rajasthan 34

Tamilnadu 132

Uttar Pradesh 121

Uttrakhand 1

West Benga 41

Jammu & Kashmir 1

The reasons for delay in execution of ROB Projects in Kerala are as under:

Delay in finalization of alignment by State authorities, preparation of General Arrangement Drawing (GAD) and subsequent alterations. There are 15 such cases pending in Kerala.

Delay in acquisition of land in approaches. There are 31 cases pending for land acquisition in Kerala.

For Kerala ROB/RUB projects, there are labour problems.

Works entrusted to M/s. RBDCK (Road & Bridge Development Corporation of Kerala), a State Govt. PSU, are progressing slowly due to their financial problems.

Delay in diversion of road traffic, closure of Level Crossings (LC), provision of temporary LCs.

Delay in diversion of utilities like water lines, drainage lines, electrical lines, telephone lines by various agencies.

(b): No, Madam, the cost sharing continues to be 50:50% between Railway and State Government.

(c): Does not arise.

(d): Railways have allocated requisite fund in the Budget for ROB works. Where land acquisition or GAD issues are not pending, the works are progressing and have been planned for completion in Railway portion as per schedule. There will not be any financial constraint in completion of these ROB's so far as Railway's share and railway track portion are concerned. However, the progress of approach portions (by State Government) and progress of entire ROB/RUB, if executed fully by RBDCK, depends upon the State Govt./ RBDCK, for which the State Government of Kerala is to arrange funds as per State Govt's share.